

OFFICE OF THE PR.DISTRICT & SESSIONS JUDGE,  
POONCH.

To

The Assistant Registrar,  
High Court of J&K,  
At Srinagar.

No 687/PDSTP

Dated: 14/8/18

**Subject:- Rajya Sabha Starred/unstarred Question No:2031  
regarding the "percentage of cases pending in various  
courts where central Government is a party and the  
number of cases pending in Courts".**

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Sir,

With reference to your letter No.32350-72/Sts Dated 10.8.2018 on the subject cited above, it is submitted that there are only 39 cases pending against the Central Government in this Court and the Courts subordinate to this Court out of total 2448 cases. The percentage is 1.59 of the total pendency where the Central Government is a party. Therefore, the requisite information as sought by the Hon'ble High Court is submitted for perusal and further n/a.

Yours Faithfully,

  
(Zabair Ahmed Raza)  
Pr.Distt.& Sessions Judge,  
Poonch.